

OFFICE OF THE DISTRICT JUDGE -VII, (NORTH-EAST DISTRICT)
KARKARDOOMA COURTS, DELHI

ORDER

In pursuance of the provisions of Sub-section(1) & (2) of section 5 of the Right to Information Act, 2005,(22 of 2005), I, District Judge-VII, North East District, Karkardooma, Delhi designate Shri Mehar Chand, Superintendent, Office of District Judge-VII as Public Information Officer, North East District, Karkardooma Courts Delhi. He shall be performing duty as Public Information Officer in addition to his present duties.

Order 8/2/2010
(SUNITA GUPTA)
District Judge-VII, N/E
Karkardooma Courts, Delhi.

No. 1159-179 Judl.(N/E)/KKD/2010.

Dated, Delhi the 08/02/2010.

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, N. Delhi.
2. The District Judge – 1, II, III, IV, V, VI, VII & IX, Delhi /New Delhi.
3. The Secretary (AR) Administrative Reforms Deptt. 7th Level, C Wing, Delhi Secretariat, Govt. of NCT, New Delhi.
4. All the Judicial Officers, North East Distt. Karkardooma, Delhi.
5. The Chief Metropolitan Magistrate, Delhi.
6. Sh.Mehar Chand, P.I.O. & Supdt, Office of N.E. Distt, Delhi.
7. Sh. K.S.Rawat, P.I.O. & Supdt. R.T.I. Branch, Tis Hazari, Delhi.
8. All The PRO/APRO Tis Hazari, Patiala House, Rohini, Karkardooma, Dwarka Courts, Delhi.
9. All the Branches of North East Distt. Karkardooma, Delhi.
10. Reader to District Judge VII & ASJ Incharge, Karkardooma, Delhi.
11. Notice Boards, Tis Hazari, Patiala House, Rohini, Karkardooma, Dwarka Courts, Delhi.
12. Website Committee, Tis Hazari Courts, Delhi.
13. The Secretary, Bar Association, Tis Hazari, Patiala House, Rohini, Karkardooma, Dwarka Courts, Delhi.

Order 8/2/2010
District Judge-VII, N/E
Karkardooma Courts, Delhi.